

**MGNREGA's financial statement**

866. SHRI A. K. SELVARAJ: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the MGNREGA's financial statement as on January 16, 2019 shows that fifteen States have a total negative net balance of ₹ 4,064 crore, which includes payments due for unskilled wages for work that has already been done;

(b) if so, the details thereof;

(c) whether it is also a fact that if this additional allocation is used to pay off these pending payments, there will be lack of money for fresh employment generation over the next three months; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry releases funds to the States based on the basis of agreed to Labour Budget (LB), opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. During the current FY 2018-19 (as on 06.02.2019), an amount of ₹ 56,353.55 crore has been released to States/UTs for liquidating the pending liability of wage component and for running the programme. In current financial year 2018-19 (as on 07.02.2019), the budget allocation has been increased from ₹ 55,000 crore to ₹ 61,084 crore. The Ministry seeks additional fund for MGNREGS as and when required for meeting the demand for work on the ground.

**PMGSY in Maharashtra**

†867. SHRI NARAYAN RANE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the projects going on in Maharashtra under the Pradhan Mantri Gram Sadak Yojana during the last two years;

(b) the funds allocated, released and spent therein during the said period;

(c) whether any particular exemption in the norms will be enforced in view of the recent fury of rain and flood in the State of Maharashtra; and

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† Original notice of the question was received in Hindi.

(d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The details of projects sanctioned and completed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last two years is as given below:—

Years	Works sanctioned (Nos./Km.)	Works completed (Nos./Km.)	Balance ongoing (Nos./Km.)
2016-17	-	819 (2000.70)	605 (2253.51)
2017-18	237 (690.75)	191 (569.76)	651 (2374.56)

(b) The details of funds allocated, released and expenditure incurred during the last two years are as under:—

(₹ in crore)			
Year	Allocated	Central Share Released	Expenditure
2016-17	606.00	606.00	681.47
2017-18	270.59	270.59	407.20

(c) and (d) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per the PMGSY Guidelines, all roads sanctioned under PMGSY will be covered by 5 years (Defect liability Period) Maintenance by contractors and after defect liability period, State should maintain the roads out of their own resources. There is no provision under PMGSY for repair and re-construction of damaged roads.

#### **Low wages for MGNREGA workers**

868. PROF. MANOJ KUMAR JHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) reasons as to why Government pays starvation level wages of ₹ 150-250 to MGNREGA workers, despite the fact that Central Government has accepted the Seventh Pay Commission's Recommendations, according to which minimum expenditure needs for a family to live in a dignified manner is ₹ 18,000 per month;

(b) reasons as to why MGNREGA workers are only compensated for delays that take place in first stage of wage payment *i.e.* till signing of Fund Transfer Order; and

(c) reasons as to why Government has not implemented the recommendations